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Reserved

Central Administrative Tribunal, Allahabad.

Registration ~~T.A.No.~~ O.A.No.12 of 1987

Dr. M. A. Matin

...

Applicant

Vs.

Council of Scientific & Industrial
Research, New Delhi through Chief
Administration/Director General and
others ...

Respondents.

Connected with

Registration T.A.No. 87 of 1987 (Civil Suit No.207 of 1983)

Dr. M.A. Matin

...

Applicant

Vs.

Council of Scientific & Industrial
Research through its Chief
(Administration) New Delhi and
others ...

Respondents.

And

Registration T.A.No. 88 of 1987

Dr. M.A. Matin

...

Applicant

Vs.

The Council of Scientific &
Industrial Research New Delhi
and others ...

Respondent

And

Registration ~~O.A.No.12 of 1987~~ T.A.No.253 of 1987

Dr. M.A. Matin

...

Applicant

Vs.

Council of Scientific & Industrial
Research through its chief
(Administration) New Delhi
and others ..

Respondents

Hon. D.K. Agrawal, JM
Hon. K. Obayya, AM

For judgment, see our judgment of date passed in T.A.No.
87 of 1987 Dr. M.A. Matin Vs. Council of Scientific & Industrial
Research, New Delhi and others.

MEMBER

Dated: 5th April, 1990
kkb

D.K. Agrawal
5.4.90

MEMBER (J)